(6) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2193/97]

- (i) A copy of the Annual Report (Hindi and (7) English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 1995-96, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 1995-
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above

[Placed in Library, See No. LT 2194/97]

- (9)(i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College. Kurukshetra, for the year 1995-96, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions), by the Government of the working of the Regional Engineering College, Kurukshetra, for the year 1995-96.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2195/97]

Memorandum of Understanding between Bharat Earth Movers Ltd. and Deptt. of Defence Production and Supplies M/o Defence for the year 1997-98

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU) : Sir, I beg to lay on the Table:-

A copy of the Mer mandum of Understanding (Hindi and English versions) butween the Bharat Earth Movers Limited and the Department of Defence Production and Supplies. Ministry of Defence, for the year 1997-98.

[Placed in Library, See No. LT 2196/97]

12.02 hrs.

STANDING COMMITTEE ON FINANCE

Statement

[Translation]

SHRI NIRMAL KANTI CHATTERJEE (Dumdurn): Mr. Deputy Speaker, Sir, I beg to lay on the Table of the House Statements (Hindi and English versions) showing action taken by Government on the recommendations contained in the following reports:-

- (1) Ninth Report of Standing Committee on Finance (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Fourth Report (Tenth Lok Sabha) on the working of Public Sector Banks.
- (2) Eleventh Report of Standing Committee on Finance (Tenth Lok Sabha) on action taken by Government on the recommendations contained in the Fifth Fieport (Tenth Lok Sabha) on Demands for Grants (1994-95) of Ministry of Finance.

12.021/4 hrs.

STANDING COMMITTEE ON COMMERCE

Thirty First Report

SHRI V. DHANANJAY KUMAR (Mangalore): Mr. Deputy Speaker, Sir, I beg to lay on the Table of the House Thirty-First Report (Hindi and English versions) of the Standing Committee on Commerce, on the Coffee (Amendment) Bill, 1997.

12.02¹/₂ hrs.

ELECTIONS TO COMMITTEES

(i) All India Council for Technical Education

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): Sir, I beg to move:

"That in pursuance of Section 3(4)(j) of the All India Council for Technical Education Act, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the All India Council for Technical Education for a term of 3 years, subject to other provisions of the said Act".